

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.

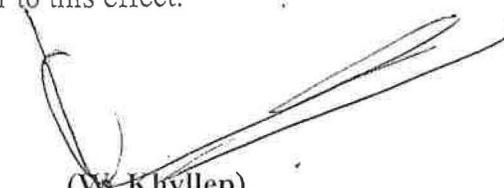
NOTIFICATION

Dated Shillong, the 13<sup>th</sup> August, 2018.

No. LR (A) 43/2018/13 - The Governor of Meghalaya is pleased to appoint the following advocates as Additional Senior Government Advocates in the High Court of Meghalaya with immediate effect and until further order.

1. Shri S. Sengupta
2. Smti Sapna G. Momin
3. Shri Ravi Gurung

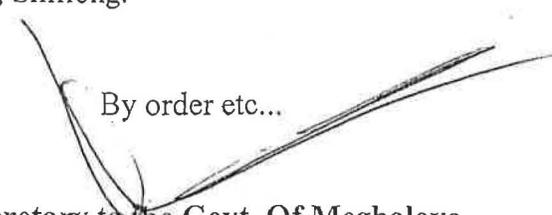
This supercedes all other notifications issued earlier to this effect.

  
(W. Khylllep),  
Secretary to the Govt. Of Meghalaya,  
Law Department.

Memo No. LR (A) 43/2018/13-A,  
Copy forwarded to:-

Dated Shillong, the 13<sup>th</sup> August, 2018.

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong- 793001
2. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong- 793001.
3. The Sr. Govt. Advocates, High Court of Meghalaya, Shillong.
4. The Accountant General, Meghalaya etc., Shillong. The above Additional Senior Government Advocates shall be entitled to fees as laid down in O.M. No. LR (B) 13/2002/Pt./155 dt. 17.10.2016.
5. The Registrar General, High Court of Meghalaya, Shillong- 793001.
6. The Treasury Officer, Shillong North/ South Treasury.
7. The Secretary, High Court Bar Association, Shillong.
8. Law (B) Department, Shillong.

By order etc...  
  
Secretary to the Govt. Of Meghalaya,  
Law Department.